

(b) if so, the main points of the agreement;

(c) whether the agreement has been implemented;

(d) if not, the steps taken by the Government to ensure implementation of the agreement;

(e) whether the three Unions have demanded adjudication on the disputed issues; and

(f) if so, the action taken in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) Yes, Sir.

(b) The agreement provided for—

(i) payment of daily wages at the rate of Rs. 2.25 for every female worker and Rs. 2.37 for every male worker; and

(ii) reference of other issues in dispute to adjudication.

There was to be no victimization and the workers were allowed three weeks' time for resumption of duties. The agreement was made effective from 12-7-1968.

(c) and (d). The rates of wages agreed to have been implemented. The question of reference to adjudication is under consideration of the Government of West Bengal.

(e) Yes, Sir.

(f) As stated under (c) and (d) above, the matter is under the consideration of the State Government.

REALISATION OF LOANS BY CO-OPERATIVE BANKS IN FLOOD AFFECTED AREAS IN WEST BENGAL

5113. SHRI INDRAJIT GUPTA:

DR. RANEN SEN:

SHRI YOGENDRA

SHARMA:

SHRI J. M. BISWAS:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that due to

widespread floods in areas under Police Stations of Gaighata, Bongaon and Bagdah in District 24 Parganas, West Bengal there has been widespread damage of crops and death of cattle causing hardship to the peasantry;

(b) if so, whether Government have considered the need to ask the co-operative banks to stop realisation of last year's loans given to the peasants of the affected areas and to give fresh loans this year to help the peasants to tide over the crisis; and

(c) if so, the steps taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) The extent of damage to crops and cattle in the three Police Station areas as reported by the Government of West Bengal is given below:—

Name of crop	Areas where crops were damaged completely (Acres)	Areas where crops were damaged partially (Acres)
Aman paddy	12430	3904
Aus paddy	8253	2981
Jute	1942	1477
Cattle deaths-462 (nos.)		

(b) and (c). Crop loans for the current crop season advanced by the co-operative societies will fall due for repayment only after the harvest in December, 1968. In villages where an annawari of 6 annas or less would be declared by the revenue authorities, conversion of short-term loans advanced by cooperative societies into medium-term loans would be possible under the credit stabilisation scheme. Special allotments have also been made by the State Government for taccavi loans in the affected areas.